

Non-Plan grants to the universities established by them.

According to the information furnished by UGC, paucity of funds may affect some developmental activities of the institutions, but the basic facilities are not likely to be affected.

Non-Plan grants provided by the Government to UGC have been steadily increasing over the years. UGC has appointed a Committee to evolve rational norms for providing development and maintenance grants to the Central Universities.

(c) No, Sir.

(d) According to the information furnished by UGC, in view of paucity of financial resources, Chairman, UGC, has advised the Central Universities, Deemed Universities and Delhi Colleges, in March, 1993, to make efforts to reduce unavoidable expenditure and augment internal income, wherever possible.

Lucknow College of Arts and Crafts

*94. DR. BAPU KALDATE.

SHRIMATI KAMLA SINHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the newsitem appearing in 'Pioneer' dated the 6th April, 1993, highlighting the gross neglect of art objects in the Lucknow College of Arts and Crafts; and

(b) if so what measures have been taken by Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir. The newsitem mentions mainly alleged deficiency in the upkeep of the

artefacts and in museological techniques, need for urgent restoration work, allegation about surreptitious removal of objects and non-payment of grants for the upkeep of the Museum.

The UGC has informed that the management of Universities and Colleges is a decentralised arrangement in which the State Governments and the Colleges concerned are responsible for the management of the College. Further the College is not recognised for Central assistance under the UGC Act and, therefore, does not receive any assistance for development from the UGC.

Sale of Century Old Francis Girls Sr. Secondary School, Delhi

*95. SHRI SATYA PRAKASH MALAVIYA:

SHRI ANANT RAM JAISWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether Government's attention has been drawn to the news item appearing in 'Indian Express' dated the 22nd March, 1993 regarding the proposed selling out of the Century Old Francis Girls Sr. Secondary School in Delhi for raising a commercial complex; and

(b) if so what are the details in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) The land and building on which Francis Girls Senior Secondary School is situated do not belong to the Government.

There is reportedly a dispute over the management and disposal of a part of the property and the Delhi Police has registered a case under Sections 420/463/471/443 IPC on the basis of complaints of one of the parties.